

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/562/(IB)/2017
NAME OF THE PETITIONER(S) : SHARP SHOOTERS
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Aditi Ashok
(Representing Counsel)

~~for Petitioner~~
Ravish Kumar
S. RAVISH KUMAR
(Counsel for Respondent)

Ravish Kumar

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter between the parties in relation to the claim made in the petition. Both the counsel prayed time for seeking instructions from their clients. Time extended at request for making their submissions. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)